

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 76/2019
O.A. No. 3900/2018

The 15th day of February, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Pardeep Kumar,
S/o Sh. Sukhe Ram,
R/o B-151, Khanpur,
Dr. Ambedkar Nagar,
New Delhi-110062. .. Petitioner

(By Advocate : Shri Gaurav Sarawat)

Versus

Ms. Rashmi Singh,
New Delhi Municipal Council,
Through its Secretary,
Palika Kendra, Parliament Street,
New Delhi-110001. .. Respondent

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Though the applicant filed a Contempt Petition alleging non-implementation of the orders of this Tribunal, however, he failed to show whether the said order was served on the respondents or not.

2. Accordingly, the CP is dismissed. However, the applicant is at liberty to file a CP at an appropriate stage, if he is so advised, along with the proof of service on the respondents. No costs.

**(A.K. BISHNOI)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

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